

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 67/MP/2021 Along with I.A. 17/2021

- Subject** : Petition under Sections 79(1)(c), 79(1)(f) and 79(1)(k) of the Electricity Act, 2003 read with Regulations 32, 33A and 32B of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-Term Access and Medium Term Open Access in inter-State transmission and related matters) Regulations, 2009 for inter-alia seeking to surrender Stage II Connectivity granted to the Petitioners without any adverse financial consequences, and relinquishment of long term access granted on existing inter-State transmission system to Petitioner No. 1 without any liability, on account of the occurrence of unavoidable, unforeseeable and uncontrollable events.
- Petitioner** : Sprng Vayu Vidyut Private Limited (SVVPL) & Anr.
- Respondents** : Power Grid Corporation of India (PGCIL) & Ors.
- Date of Hearing** : 12.7.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Parties Present** : Shri Deep Rao, Advocate, SVVPL
Shri Saahil Kaul, Advocate, SVVPL
Ms. Suprana Srivastava, Advocate, CTUIL
Shri Tushar Mathur, Advocate, CTUIL
Ms. Aastha Jain, Advocate, CTUIL

Record of Proceedings

Learned counsel for CTUIL sought time to file a reply in the matter, which was not objected to by the learned counsel of the Petitioner.

2. In response to a query of the Commission, learned counsel for the Petitioner submitted that the relinquishment charges have not been paid by the Petitioner.
3. The Commission directed the CTUIL to submit the copy of the letters revoking the Stage-II connectivity and LTA of the Petitioner on affidavit with a copy to the Respondents by 25.7.2023.



4. The Commission further directed the Respondents to file their replies, on affidavit, by 4.8.2023, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 31.8.2023.
5. The Petition shall be listed for a final hearing on 22.9.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

